

Filing no. 8238/2020 (B.A.)

Shiv Prasad Pandey Vs state of Jharkhand

Name of advocate:- P.A.S. Pati

Defects :

5. (d) Date of acknowledgment of A.G. receipt is missing.
9. (i) P. Form may be filled up properly.
 - (ii) Page no. 22 and 23 are handwritten. True typed copy of the same may be given.
 - (iii) A/ Fee of Rs. 50/- is wanting in C.C. of annexure 1.
 - (iv) G.R. number is missing at para 1.
 - (v) Name of the Hon'ble Judge may properly be spelt at para 2.
 - (vi) District name of the petitioner at page no. 1 differs from the same at vak.
 - (vii) Statement regarding annexure 1 may be verified/ corrected at index and page no. 5.